

# United Nations Nations Unies

HEADQUARTERS • SIEGE NEW YORK, NY 10017

TEL.: 1 (212) 963.1234 • FAX: 1 (212) 963.4879

REFERENCE: SCA/2/11 (3)

**[COPY – ORIGINAL WILL BE  
FORWARDED TO PERMANENT  
MISSIONS TO THE UNITED  
NATIONS IN NEW YORK]**

The Chairman of the Security Council Committee established pursuant to resolution 1267 (1999) concerning Al-Qaida and the Taliban and Associated Individuals and Entities presents his compliments to the Permanent Representatives and Observers to the United Nations and wishes to convey the following:

On **8 February 2011**, the Committee approved the **addition of the two entries** specified below to its Consolidated List of individuals and entities subject to the assets freeze, travel ban and arms embargo set out in paragraph 1 of Security Council resolution 1904 (2009) adopted under Chapter VII of the Charter of the United Nations.

## **A. Individuals associated with the Taliban**

**TI.H.150.11. Name:** 1: KHALIL 2: AHMED 3: HAQQANI 4: na

**Name (original script):** خليل احمد حقانى

**Title:** Haji **Designation:** na **DOB:** a) 1 Jan. 1966 b) Between 1958 and 1964 **POB:** na **Good quality a.k.a.:** a) Khalil Al-Rahman Haqqani b) Khalil ur Rahman Haqqani c) Khaleel Haqqani **Low quality a.k.a.:** na **Nationality:** Afghan **Passport no.:** na **National identification no.:** na **Address:** a) Peshawar, Pakistan b) Near Dergey Manday Madrasa in Dergey Manday Village, near Miram Shah, North Waziristan Agency (NWA), Federally Administered Tribal Areas (FATA), Pakistan c) Kayla Village, near Miram Shah, North Waziristan Agency (NWA), Federally Administered Tribal Areas (FATA), Pakistan d) Sarana Zadran Village, Paktia Province, Afghanistan **Listed on:** 9 Feb. 2011 **Other information:** Senior member of the Haqqani Network, which operates out of North Waziristan in the Federally Administered Tribal Areas of Pakistan. Has previously traveled to, and raised funds in, Dubai, United Arab Emirates. Brother of Jalaluddin Haqqani (TI.H.40.01.) and uncle of Sirajuddin Jallaloudine Haqqani (TI.H.144.07.).

**C. Individuals associated with Al-Qaida**

**QI.A.289.11. Name:** 1: SAID JAN 2: 'ABD AL-SALAM 3: na 4: na

**Name (original script):** سعيد جان عبد السلام

**Title:** na **Designation:** na **DOB:** a) 5 Feb. 1981 b) 1 Jan. 1972 **POB:** na **Good quality a.k.a.:** a) Sa'id Jan 'Abd-al-Salam b) Dilawar Khan Zain Khan, born 1 Jan. 1972 **Low quality a.k.a.:** a) Qazi 'Abdallah b) Qazi Abdullah c) Ibrahim Walid d) Qasi Sa'id Jan e) Said Jhan f) Farhan Khan g) Aziz Cairo h) Nangiali **Nationality:** Afghan **Passport no.:** a) Afghan passport number OR801168, issued on 28 Feb. 2006 , expires 27 Feb. 2011, under name Said Jan 'Abd al-Salam b) Pakistani passport number 4117921, issued on 9 Sep. 2008 , expires 9 Sep. 2013, issued under name Dilawar Khan Zain Khan **National identification no.:** Kuwaiti Civil Identification number 281020505755, under name Said Jan 'Abd al-Salam **Address:** na **Listed on:** 9 Feb. 2011 **Other information:** In approximately 2005, ran a "basic training" camp for Al-Qaida (QE.A.4.01.) in Pakistan.

In accordance with paragraph 14 of resolution 1904 (2009), the Committee has made accessible on its website narrative summaries of reasons for listing of the above names, at the following URL: <http://www.un.org/sc/committees/1267/narrative.shtml>. Copies of these narrative summaries of reasons for listing are attached to this note verbale.

To obtain a fully updated version of the List of individuals and entities subject to the sanctions measures, Member States are encouraged to consult, on a regular basis, the Committee's website at the following URL: <http://www.un.org/sc/committees/1267/consolist.shtml>. The List is available in HTML, PDF and XML format.

In accordance with paragraph 19 of resolution 1526 (2004), the Committee's Secretariat automatically conveys updates of the List to States, regional and sub-regional organizations by e-mail shortly following the postings of such updates on the Committee's website. Member States are invited to submit any updated or new contact information for this purpose to the Secretariat by e-mail to/at [SC-1267-Committee@un.org](mailto:SC-1267-Committee@un.org) or fax +1 212 963 1300/+1 212 963 3778. The Committee encourages all States to allow implementation of updates of the List based on e-mails, soft-copy notices, or website postings.

The Committee's List is updated regularly on the basis of relevant information provided by Member States and international and regional organizations. This is the third update of the List in 2011.

9 February 2011



## Security Council Committee established pursuant to resolution 1267 (1999) concerning Al-Qaida and the Taliban and Associated Individuals and Entities

### UN SITE SEARCH:



[Home](#)
[General Information](#)
[Latest News](#)
[Resolutions](#)
[Consolidated List](#)
[Listing](#)
[Narrative Summaries of Reasons for Listing](#)
[De-listing](#)
[Office of the Ombudsperson](#)
[Exemptions](#)
[Committee Guidelines](#)
[Reporting Tools](#)
[Useful papers](#)
[Selected Documents](#)
[Expert Group Documents](#)
[Member State Reports](#)
[Press Releases](#)
[Sanctions Committees Homepage](#)
[Security Council](#)
[UN Homepage](#)

### NARRATIVE SUMMARIES OF REASONS FOR LISTING

#### TI.H.150.11. KHALIL AHMED HAQQANI

*Date on which the narrative summary became available on the Committee's website:* 9 February 2011

Khalil Ahmed Haqqani was listed on **9 February 2011** pursuant to paragraph 2 of resolution 1904 (2009) as being associated with Al-Qaida, Usama bin Laden or the Taliban for "participating in the financing, planning, facilitating, preparing, or perpetrating of acts or activities by, in conjunction with, under the name of, on behalf of, or in support of" or "otherwise supporting acts or activities of" the Taliban.

*Additional information:*

Khalil Ahmed Haqqani is a senior member of the Haqqani Network, a Taliban-affiliated group of militants that operates from North Waziristan Agency in the Federally Administered Tribal Areas of Pakistan. At the forefront of insurgent activity in Afghanistan, the Haqqani Network was founded by Khalil Haqqani's brother, Jalaluddin Haqqani (TI.H.40.01), who joined Mullah Mohammed Omar's (TI.O.4.01) Taliban regime in the mid-1990s.

Khalil Haqqani engages in fundraising activities on behalf of the Taliban and the Haqqani Network, often travelling internationally to meet with financial supporters. As of September 2009, Khalil Haqqani had traveled to Gulf states and had raised funds from sources there, as well as from sources in South and East Asia.

Khalil Haqqani also provides support to the Taliban and the Haqqani Network operating in Afghanistan. As of early 2010, Khalil Haqqani provided funds to Taliban cells in Logar Province, Afghanistan. In 2009, Khalil Haqqani supplied and controlled approximately 160 combatants in Logar Province, Afghanistan, and was one of several people responsible for the detention of enemy prisoners captured by the Taliban and the the Haqqani Network. Khalil Haqqani has taken orders for Taliban operations from Sirajuddin Haqqani (TI.H.144.07), his nephew.

Khalil Haqqani has also acted on behalf of Al-Qaida (QE.A.4.01) and has been linked to its military operations. In 2002, Khalil Haqqani deployed men to reinforce Al-Qaida elements in Paktia Province, Afghanistan.

*Related listed individuals and entities:*

Al-Qaida (QE.A.4.01), listed on 6 October 2001

Mohammed Omar (TI.O.4.01), listed on 31 January 2001

Jalaluddin Haqqani (TI.H.40.01), listed on 31 January 2001

Sirajuddin Jallaloudine Haqqani (TI.H.144.07), listed on 13 September 2007



## Security Council Committee established pursuant to resolution 1267 (1999) concerning Al-Qaida and the Taliban and Associated Individuals and Entities

### UN SITE SEARCH:




- [Home](#)
- [General Information](#)
- [Latest News](#)
- [Resolutions](#)
- [Consolidated List](#)
- [Listing](#)
- [Narrative Summaries of Reasons for Listing](#)
- [De-listing](#)
- [Office of the Ombudsperson](#)
- [Exemptions](#)
- [Committee Guidelines](#)
- [Reporting Tools](#)
- [Useful papers](#)
- [Selected Documents](#)
- [Expert Group Documents](#)
- [Member State Reports](#)
- [Press Releases](#)
- [Sanctions Committees Homepage](#)
- [Security Council](#)
- [UN Homepage](#)

### NARRATIVE SUMMARIES OF REASONS FOR LISTING

#### QI.A.289.11. SAID JAN 'ABD AL-SALAM

*Date on which the narrative summary became available on the Committee's website:* 9 February 2011

Said Jan 'Abd al-Salam was listed on **9 February 2011** pursuant to paragraph 2 of resolution 1904 (2009) as being associated with Al-Qaida, Usama bin Laden or the Taliban for "participating in the financing, planning, facilitating, preparing, or perpetrating of acts or activities by, in conjunction with, under the name of, on behalf of, or in support of", "recruiting for", or "otherwise supporting acts or activities of" Al-Qaida (QE.A.4.01) and the Taliban.

*Additional information:*

Said Jan 'Abd al-Salam has provided funds to the Taliban and Al-Qaida and facilitated training and weapons acquisition for Al-Qaida. In 2008, 'Abd al-Salam collected thousands of dollars in financial donations for Al-Qaida and the Taliban and in 2009 he transferred funds to members of a Pakistani militant group for Al-Qaida. In 2007 and 2008, 'Abd al-Salam provided thousands of dollars to the Taliban in Wardak Province, Afghanistan.

'Abd al-Salam served as an Al-Qaida commander's primary assistant and facilitator in 2007. In approximately 2005, 'Abd al-Salam ran a paramilitary basic training camp for Al-Qaida in Pakistan. In addition, he hosted individuals who sought to participate in weapons and explosives training and Al-Qaida indoctrination. In 2007, an Al-Qaida commander tasked 'Abd al-Salam with attempting to procure weapons.

'Abd al-Salam has also served as an interlocutor between Al-Qaida and the Taliban. In response to a 2006 order from an Al-Qaida commander, 'Abd al-Salam contacted Taliban-affiliated individuals. The following year, he passed a message from an Al-Qaida commander to a senior Taliban member.

*Related listed individuals and entities:*

Al-Qaida (QE.A.4.01), listed on 6 October 2001